

PRESCRIBED FORMAT

Form.1									
List of cases E-filed during the month of April, 2021									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	--	--	--	--	--	--	--	--

Form.2							
List of cases in which e-payment of Court Fee was made during the month of April, 2021							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.3							
List of cases in which Electronic Service of Process has taken place during the month of April, 2021							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.4						
List of total no. of cases randomly allocated during the month of April, 2021						
Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5**List of cases in which Case Management Hearing was held during the month of April, 2021**

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS No.11/2020	M/S Unibait Feeds Pvt. Ltd Vs. D.M.R. Aqua Feeds & Needs and 4 others	Sri S.V.P.R for plaintiff Vs. Sri P.V.R & M.S.B	18.05.2020	07.04.2021
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.6**Contested commercial cases disposed during the month of April, 2021**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS NO.28/2020	Ragamayuri Bilders Pvt. Ltd., Vs. K. Venkateswara Reddy and another	Sri N.A.K vs. A.R.S.R	14.12 2020	No	15.04.2021	122 days	AFT	-	-	Specific performance
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 10/2021	SEW Vizag Coal Terminal Pvt.Ltd and two others Vs. Board of Trustees for the Port of Visakhapatnam	Sri. K.Sunil Reddy , Advocate for Petitioner and Sri. Vijaya Saradhi, Advocate for respondent.	18.03.2021	Not Applicable	01.04.2021	14 days	Contested	-	-	U/sce.29 A of Arbitration & Conciliation Act

Form.6**Contested commercial cases disposed during the month of April, 2021**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
	Special Judge for Trial and Disposal of Commercial Disputes	Visakha patnam	CAOP 22/2018 (Old AOP 187/2014)	M/s. Shriram Transport Finnacle Company Ltd., Vs. M/s. Esskay Shipping (P) Limited and four others	Sri. Vijaya Saradhi, Advocate for Petitioner and Sri. CVSL.Raju, Advocate for respondent	25.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 06.03.2014)	Not Applicable	08.04.2021	2590	Contested	-	-	U/sce.9 of Arbitration & Conciliation Act

Form.6

Contested commercial cases disposed during the month of April, 2021

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
	Special Judge for Trial and Disposal of Commercial Disputes	Visakha patnam	CAOP 22/2020	Pudi Venkateswara Rao Vs. Kanchubarika Sanyasi Rao and five others	Sri. V.Satish , Advocate for Petitioner and S. Mani, advocate for 1 & 2 nd respondent Sri.K.Madhusudana Rao, Advocate for R3 to R6	10.11.2020	Not Applicable	16.04.2021	157 days	Contested	-	-	U/sce.9 of Arbitration & Conciliation Act
	Special Judge for Trial and Disposal of Commercial Disputes	Visakha patnam	CAOP 14/2021	Rashtriya Ispat Nigam Limited and AIR Liquide India Holding Private Limited	Sri.A.Srinivas and Sri. Vydtula Ravindra Prasad Advocates for petitioners	06-04-2021	Not Applicable	22-04-2021	16 days	Contested	-	-	U/sce.29 A of Arbitration & Conciliation Act

Form.7
Summary of Commercial Cases during the month of April, 2021

Sl. No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	53	03	02	54
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	163	7	5	165

REGISTRAR (JUDICIAL)